

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3446

ANSWERED ON:04.08.2017

Clearance for Food Products

Aujla, Shri, Gurjeet Singh;Choudhary Shri Ram Tahal;Innocent Shri ;Yadav Shri Laxmi Narayan

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that several food products which could not get clearance from the Ministry are freely sold/available in the market and if so, the details thereof;
- (b) whether such food products are posing health hazard to the citizens and if so, the details thereof;
- (c) whether Government maintains a record of presence of toxic and hazardous substances in the food products and health hazards caused thereto and if so, the details thereof; and
- (d) whether the current machinery is being ineffective to address the problem and if so, the details thereof?

Answer

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE

(SHRI FAGGAN SINGH KULASTE)

(a) & (b): Only food products for which standards are specified in various Regulations under the Food Safety and Standards (FSS) Act, 2006 are permitted to be manufactured/sold/imported in India. It is the responsibility of the States/UTs to ensure that products which do not meet the prescribed standards and are potentially hazardous for human health are not allowed to be manufactured/distributed/sold/imported.

(c): No such record is maintained by the Food Safety and Standards Authority of India (FSSAI).

(d): No. As per information made available by the States/UT Governments, details of action taken against erring food business operators during last two years are as under:-

Year 2015-16* 2106-17@

No. of cases launched 9979 4694

No. of convictions 540 288

No. of cases involving penalties 3669 1049

Amount raised Rs.21,65,98,989 Rs.4,49,43,648-

* information not received from Jharkhand, Lakshadweep, Punjab, Rajasthan, Telangana, and half yearly report received from Jammu & Kashmir

@ information not received from Andaman & Nicobar Islands, Andhra Pradesh, Daman & Diu, Jammu and Kashmir, Jharkhand, Kerala, Lakshadweep, Maharashtra, Nagaland, Odisha, Sikkim, Telangana, Uttar Pradesh and West Bengal.